

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 09/HCS/ACCTS.

Date: 03/04/2025

**O-F-F-I-C-E O-R-D-E-R**

In partial modification of the Office Order No.294/HCS/ACCTS. dated 22.10.2021, the Hon'ble, the Chief Justice, is hereby pleased to revise the financial powers and limits as follows, with immediate effect:-

<b>Sl. No.</b>	<b>Authorities</b>	<b>Approving/Sanctioning Powers</b>
1.	Hon'ble, the Chief Justice	Above ₹5,00,000/-
2.	Registrar General OR In his/her absence, the Registrar	Upto ₹5,00,000/-
3.	Registrar to have concurrent powers	Upto ₹3,50,000/-

By Order,

*sd/-*

**(S.P. Bhutia)**

Registrar(Judicial Service)

Memo No. 246-52/HCS/ACCTS

**Copy to:**

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice
2. Addl. Registrar-cum-PS to Hon'ble Judge
3. Deputy Registrar-cum-PS to Hon'ble Judge
4. The Director, Treasury, Pay and Accounts Office, Government of Sikkim
5. Accounts Section, High Court of Sikkim
6. Dedicated Pay & Accounts Extension Office, High Court of Sikkim
7. Guard File and
8. File

  
**Central Project Coordinator**